## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 31/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2018

NAME OF THE COMPANY: Rajesh kumay & ous VIS LSV Polying sign Put SECTION OF THE COMPANIES ACT/1 & B CODE: 241/242 of the Companies act of 2013.

SI. NO.

Name

**Designation** 

Representation

CSS anton't Pauly PCS Retilber. 1 Sound. PCS Retilber. 2 Brights.

## C.P.No. 31/ALD/2017

Sri Santosh Pandey, along with Priya Agarwal, learned PCS for the petitioner. Respondents are ex-parte. The final argument in respect of the present petition are heard.

The Liberty is granted to the petitioner counsel to file written submission within 10 working days. The order is reserved.

Date: 13/02/2018

Typed by *Jyoti* 

(Stenographer)

H.P. Chaturvedi, Member(Judicial)